

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Application No.149 & 9 Ors. / (MAH) / 2017

CORAM:

Present:

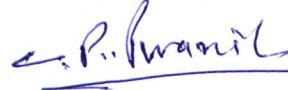
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: M/s. Phadnis Infrastructure Ltd..

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Suresh Phadnis.		
2	Jayant Ramdas Joshi.		
3	Chandrakant Prakash Puranik		
4)	Netaji: Girikumar.		

ORDER

Application No.149 & 9 Ors. 10/111/NCLT/MB/MAH/2017

List this matter on 8.9.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)